

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Parasrampuriah Synthetics Limited Date of Commencement of Liquidation: 15-02-2019; List of Stakeholders as on Date: 30-03-2021; Name of IP: Mr. Rajesh Jhunjunwala; Last 5 digit of registration number: 11102

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				11463631				NA
2	Liquidation costs incurred till date				14094162				NA
3	Secured financial creditors	15	321384335015	15	243676997288		77707337727		Annexure 3
4	Unsecured financial creditors	3	25262750301	3	25262750301				Annexure 4
5	Operational creditors (Workmen)	0	0	0	0				Annexure 5
6	Operational creditors (Employees)	0	0	0	0				Annexure 6
7	Operational creditors (Government Dues)	7	1160194822	5	1053203279		20236753	86754790	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	12689201	1	4735000		7954201		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	3000000	0	0			3000000	Annexure 9
Total		27	347822969339	24	270023243661	0	77735528681	89754790	